				Annexure-7								
Name of the Corporate Debtor DNYANYOGI SHRI SHIVKUMAR SWAMIJI SUG			GARS LIMITED									П
Date of Commencement of CIRP 07-03-2022												Т
reditors as on	18.08.2023											T
												土
				List of operational creditors (Government	dues)							
Details of claimant			Details of claim admitted					Amount of any mutual dues,	Amount of claim	Amount of	Remarks, if	
Department	Government	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting shar e in CoC, if applicable	claim	that may be set off	· under verification	admitted	any	
OFFICE OF THE DEPUTY COMMISSIONER OF COMMERCIAL TAXES (AUDIT 1), VIJAYAPURA	State Govt	24,74,30,766	24,74,30,766	SUGARCANE PURCHASE TAX, KST ACT 1957	NO	Nil	0	0	-	-		
THE INCOME TAX OFFICER (TDS) WARD-1 BELGAUM	Central Govt	73,86,021	73,86,021	TDS DEMAND	NO	Nil	0	0	-	-		
•	Details of claimant Department OFFICE OF THE DEPUTY COMMISSIONER OF COMMERCIAL TAXES (AUDIT 1), VIJAYAPURA THE INCOME TAX OFFICER (TDS) WARD-1	Details of claimant Department Department OFFICE OF THE DEPUTY COMMISSIONER OF COMMERCIAL TAXES (AUDIT 1), State Govt THE INCOME TAX OFFICER (TDS) WARD-1 Control County Control County	THE INCOME TAX OFFICER (TDS) WARD-1 Commencement of CIRP 07-03-2022 18.08.2023 18.08.2023 Details of claimant Government Amount claimed 24,74,30,766 24,74,30,766	Details of claimant Department Government Amount claimed Amount of claim admitted	Commencement of CIRP 07-03-2022 reditors as on 18.08.2023 List of operational creditors (Government Details of claimant Department Government Amount claimed Amount of claim admitted Nature of claim admitted OFFICE OF THE DEPUTY COMMISSIONER OF COMMERCIAL TAXES (AUDIT 1), State Govt 24,74,30,766 24,74,30,766 SUGARCANE PURCHASE TAX, KST ACT 1957 VIJAYAPURA THE INCOME TAX OFFICER (TDS) WARD-1 Control Court 73,96,031 TOS DEMAND.	The Corporate Debtor DNYANYOGI SHRI SHIVKUMAR SWAMIJI SUGARS LIMITED Drownencement of CIRP 07-03-2022 Substituting the Corporation of Circle (TDS) WARD-1 Control Court 23,86,011 73,86,01	The Corporate Debtor District Commencement of CIRP O7-03-2022 Details of Claim and mitted Details of Claim admitted Details of Clai	The Corporate Debtor District Corporate Debtor District Commencement of CIRP O7-03-2022 Details of Claim and mitted Details of Claim admitted Details of Clai	The Corporate Debtor DNYANYOGI SHRI SHIVKUMAR SWAMIJI SUGARS LIMITED Dommencement of CIRP O7-03-2022 List of operational creditors (Government dues) List of operational creditors (Government dues) Details of claim admitted Department Government Amount claimed Amount of claim admitted Nature of claim Nature of claim OFFICE OF THE DEPUTY COMMISSIONER OF	The Corporate Debtor DNYANYOGI SHRI SHIVKUMAR SWAMIJI SUGARS LIMITED Dotalls of Claimant Details of Claimant Government Amount claimed Amount of claim admitted Department Government Amount claimed Amount of claim admitted Nature of claim Nature of claim Nature of claim No Nill OFFICE OF THE DEPUTY COMMISSIONER OF COMM	Commencement of CIRP 07-03-2022	The Corporate Debtor DNYANYOGI SHRI SHIVKUMAR SWAMIJI SUGARS LIMITED Draw 18.08.2023 List of operational creditors (Government dues) List of operational creditors (Government dues) Details of claim admitted Details of claim admitted Department Government Amount claimed Amount of claim admitted Amount of claim admitted Nature of claim Papilicable OFFICE OF THE DEPUTY COMMISSIONER OF COMMERCIAL TAXES (AUDIT 1), State Govt 24,74,30,766 24,74,30,766 24,74,30,766 SUGARCANE PURCHASE TAX, KST ACT 1957 NO NII NO NII NO NII NO NIII NO NIII

Sinto	Department	Government	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting shar e in CoC, if applicable	claim	that may be set- off	under verification	admitted	any	
	OFFICE OF THE DEPUTY COMMISSIONER OF COMMERCIAL TAXES (AUDIT 1), VIJAYAPURA	State Govt	24,74,30,766	24,74,30,766	SUGARCANE PURCHASE TAX, KST ACT 1957	NO	Nil	0	0	-	-		
2	THE INCOME TAX OFFICER (TDS) WARD-1 BELGAUM	Central Govt	73,86,021	73,86,021	TDS DEMAND	NO	Nil	0	0	ı	1		
3	ASSISTANT EXECUTIVE ENGINEER - HESCOM	State Govt	1,60,34,699	1,60,34,699	ELECTRICITY BILLS	NO	Nil	0	0	-	-		
4	Executive Engineer(Ele) - TL & SSM Division	State Govt	20,94,581	20,94,581	YEARLY OM CHARGES & ONE TIME NON REFUNDABLE INFRASTRUCTURE CHARGES	NO	Nil	0	0	-	-		
5	OFFICE OF THE ASSISTANT COMMISSIONER OF COMMERCIAL TAXES (AUDIT 2)	State Govt	5,76,705	5,76,705	CST FY 2016-17	NO	Nil	0	0	I	-		
6	OFFICE OF THE SUPERINTENDENT OF CENTRAL TAX, CGST RANGE-C, AFZALPUR TAKKE, SAINIK SCHOOL POST OFFICE, BIJAPUR - 586102	Central Govt	12,08,384	-	Statutory Dues	NO	Nil	0	0	12,08,384		The claim is Incomplete Clarifications are sought by RP, No response	
7	Assistant Commissioner of Income Tax, Central Circle, Belagavi	Central Govt	2,22,65,49,484	2,22,65,49,484	Statutory Dues	NO	Nil	0	0	1	-		
8	Assistant Commissioner of Income Tax, Central Circle, Belagavi	Central Govt	13,97,28,172	13,97,28,172	Statutory Dues	NO	Nil	0	0	1	I		
9	The Regional P.F. Commissioner - II & OIC, EPFO, Regional Office, Kalaburagi	Central Govt	20,36,869	20,36,869	Statutory Dues	NO	Nil	0	0	-	=		
	TOTAL		2,64,30,45,681	2,64,18,37,297						12,08,384			